

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 351/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
 MEMBER (J)

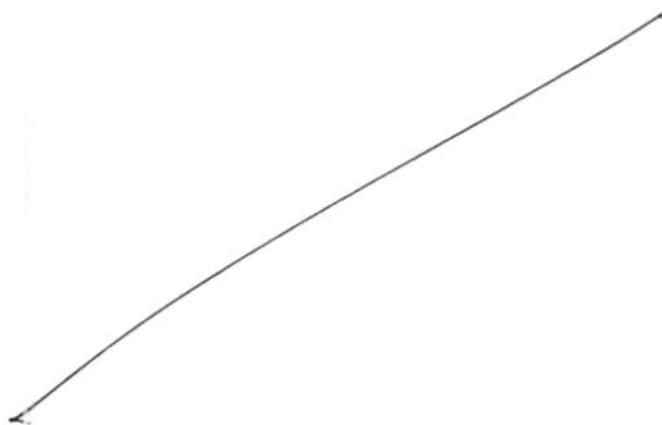
SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Ramsons TMT Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

TCSP 351/230-232/NCLT/MB/MAH/2017

None present. List this matter on 7.3.2018.

Sd/-

V. NALLASENAPATHY
 Member(Technical)

Sd/-

M. K. SHRAWAT
 Member (Judicial)